

13

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 292/(MAH)/2017
M.A. No. 501/2017

CORAM:

Present:

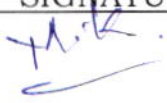
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s
Bharti Defence and Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Murtaza Kachwala	Advocate for Res. i/b HSA Advocates	
2.	Lakshika Sachdev	Advocate for Res. i/b HSA Advocates.	
3.	Adv. Malkar Zatakhia	Advocate	
4.	Adv. Aniket Nimbalkar	Advocate	
i/b A2B & Partners, Advocates for the Applicant			

ORDER

MA 501/2017 in CP 292/I&BP/NCLT/MB/MAH/2017

At request of the parties, list application No.501/2017 and 602/2017 for hearing on
14.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)